(b) A National Charter for Children, 2003 has been adopted on 9th February, 2004 and National Plan of Action, 2005 launched on 20th August, 2005.

The National Charter for Children 2003 is a policy document reiterating the commitment of the Government to the cause of Children. The National Plan of Action, 2005 is for implementation of the Stated policy with specific targets on IMR, MMR, access to Safe drinking water and basic sanitation, elimination of child marriage, wiping out Polio and reduction of the numbers of infants infected with AIDS and full registration of Births and Deaths. The documents have been circulated to all the State Governments and other Ministries dealing with the child sector. It is proposed to conduct a review of the progress made by various States, on a periodic basis in due course.

## RE: DEMAND FOR DISCUSSION ON DODA KILLINGS

MR. DEPUTY CHAIRMAN: Papers to be laid...(Interruptions)...

पेपर ले करने दीजिए।...(व्यवधान)...

SHRI S.S. AHLUWALIA (Jharkhand): Sir, the House was adjourned when the Leader of the Opposition was on his legs...(Interruptions)... Sir, the House was adjourned...(Interruptions)...

श्रीमती सुषमा स्वराज (मध्य प्रदेश): डिस्कसन पूरा हो जाने दीजिए, रूलिंग दे दीजिए।... (व्यवधान)... पेपर ले करा दीजिए ... (व्यवधान)...

MR. DEPUTY CHAIRMAN: No; no; it has been agreed...(Interruptions)... Ahluwaliaji, it has been agreed ...(Interruptions)... It has been agreed that there will be a discussion immediately after the laying of Papers ...(Interruptions)...

इसके ऊपर डिस्कसन होगा न, बात कीजिए।...(व्यवधान)... जरा सुनिए ...(व्यवधान)...

Please, please ... (Interruptions)... पाणि जी, आप बैठिए।...(व्यवधान)...देखिए,

It has been agreed—the chairman has allowed—that immediately after the laying of the papers, discussion on Doda killing will take place ...(Interruptions)... So, what difference will it make? ...(Interruptions)... No, what difference will it make?

श्री विनय कटियार (उत्तर प्रदेश): उपसभापति जी, अगर हुमारे दल के नेता बोल रहे थे तो उनको पूरा करने दीजिए।...(व्यवधान)...

श्री उपसभापति: क्वेश्चन ऑवर तो हो गया न।

श्री एस.एस. अहलुवालिया: महोदय, क्वैश्चन ऑवर का प्रश्न नहीं था। The urgency of the situation demanded it. That is why we asked for suspension of the Question Hour. ... (Interruptions)...

श्री उपसभापति: पेपर ले करने दीजिए।...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, the point is, there was the urgency. The urgency of the situation demanded it...(Interruptions)...

श्रीमती सुषमा स्वराज: इस पर अपनी रूलिंग दे दीजिए, जब हमें लग जाएगा कि चर्चा हो रही हैं, जो पेपर ले करा दीजिए।...(व्यवधान)...

श्री उपसभापति: डिस्कसन ही शुरू कर दीजिए।...( व्यवधान)...

श्रीमती सुषमा स्वराज: सर, इसमें आप अपनी रूलिंग दे दीजिए। रूलिंग दे करके पेपर ले कराइए और चर्चा कराइए।...(व्यवधान)... हम पेपर ले करने को मना थोड़ी कर रहे है। उनकी बात सुन कर रूलिंग दे दीजिए कि आप चर्चा के लिए तैयार हैं।...(व्यवधान)... आप चर्चा तरन्त करा रहे हैं, आप बता दीजिए।...(व्यवधान)...

श्री उपसभापितः चेयरमेन साहब ने एडिमिट कर लिया है, स्टार्ट कर दीजिए।...(व्यवधान)... वहीं डिस्कशन शुरू कर दीजिए न।...(व्यवधान)...

DR. MURLI MANOHAR JOSHI (Uttar Pradesh): Sir, we are not objecting to that. But before papers are to be laid, let him speak...(Interruptions)...

SHRI S.S. AHLUWALIA: Let him finish...(Interruptions)...Let him finish...(Interruptions)...अभी प्रोपर सब्मिशन नहीं हुआ सब्मिशन हो जाए उसके बाद अपनी रूलिंग दीजिए।...(व्यवधान)...

श्री उपसभापति: डिस्कसन ही शुरू कर दीजिए।...( व्यवधान)...

कार्मिक लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी): पतिपक्ष के सम्मानित नेता ने यह मांग की थी कि डोडा में जो नरसंहार हुआ है, जो वहां बीभत्स घटना हुई है उस पर डिस्कसन करा दीजिए, हम उसके लिए तैयार हैं। ...(व्यवधान)...

श्री उपसभापित: तो डिस्कसन शुरू कीजिए।...(व्यवधान) आप डिस्कसन शुरू कीजिए, पेपर्स ले बाद में करेंगे।...(व्यवधान)

श्री सुरेश पचौरी: डिस्कसन पेपर्स ले होने के बाद ही तो होगा।

श्री उपसभापति: बाद में डिस्कसन शुरू कर देंगे।

श्री सुरेश पचौरी: सरकार तैयार है डिस्कसन के लिए तो अब और क्या बात है। ...(व्यवधान)...

एक सम्मानित सदस्य: सरकार तैयार नहीं है....(व्यवधान)...

श्री उपसभापति: सरकार तैयार है।...(व्यवधान)...

श्रीमती सुषमा स्वराज: पेपर्स ले करा लीजिए।...(व्यवधान)...

SHRI V. NARAYANASAMY (Pondicherry): Sir, the House cannot run like this. ...(Interruptions)...

MR DEPUTY CHAIRMAN: Some Ministers have to go to the other House. So, let the Papers be laid first. I appeal to the House to let the Papers be laid. ...(Interruptions)... It is a small thing...(Interruptions)...

SHRI S.S. AHLUWALIA: What is the urgency of laying of Papers? ...(Interruptions)... What is the urgency? ...(Interruptions)...

श्री उपसभापति: दूसरे हाउस में भी जाना है।...(व्यवधान)...

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Mr. Deputy Chairman, Sir, I have no difficulty in the Papers being laid. ...(Interruptions)...

MR. DEPUTY CHAIRMAN : Please. Please. ...(Interruptions)... Let me listen. ...(Interruptions)...

SHRI JASWANT SINGH: Sir, I had been called. The proceedings of the House were interrupted. The House got adjourned. You are now requiring that the Papers first be laid, and, thereafter, whatever submission I have to make, I will make, and then you give your ruling, whatever ruling you want to give. I have no difficulty whatsoever. Please lay the Papers. ...(Interruptions)... The less the agitation on the Treasury Benches, Sir, the smoother will the working be.

MR. DEPUTY CHAIRMAN: Now, the Papers to be laid.